

**GOVERNMENT OF INDIA  
SCIENCE AND TECHNOLOGY  
LOK SABHA**

UNSTARRED QUESTION NO:2175  
ANSWERED ON:10.03.2006  
AGREEMENT BETWEEN INDIA AND SOUTH KOREA  
Meghwal Shri Kailash

**Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:**

- (a) whether any agreement has been signed between India and South Korea for extending cooperation in the area of Science and Technology;
- (b) if so, the details thereof;
- (c) the benefit likely to accrue to India after signing of the agreement?

**Answer**

MINISTER OF SCIENCE AND TECHNOLOGY AND MINISTER OF OCEAN DEVELOPMENT (KAPIL SIBAL)

(a) Yes Sir. An Agreement for cooperation in the fields of science and technology was signed during the State Visit of Hon'ble President of India to Republic of Korea (ROK) in Seoul on February 7, 2006. This was in supersession to the S&T agreement signed in Seoul in 1976. This Agreement envisages to increase the competitiveness of India and the Republic of Korea.

(b) Salient features of the Agreement are:

1. Designation of the Department of Science and Technology and the ROK Ministry of Science & Technology as the competent authorities responsible for the implementation of this Agreement.

2. A Joint Committee will be established for identification of areas of cooperation. This Committee will also review the progress. Cooperation will be enhanced through

(i) exploratory missions;

(ii) organisation of bilateral seminars/ workshops/ courses;

(iii) Joint research projects etc.

3. This Agreement will also enable Indian S&T organizations to enter into separate implementing arrangements.

4. The Agreement shall come into force on the date of exchange of diplomatic notes, and shall remain in force for a period of 5 years and shall be automatically extended for a further period of 5 years, unless either party gives a 12 months written notice of its intention to terminate this Agreement.

(c) The implementation of the Agreement would bring together the academia, research laboratories and the industries leading to, in some cases commercialization of products/processes.